NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.110/2015 RT CP (CAA) No. 85/Chd/Pb/2017

In the matter of scheme of arrangement / amalgamation between:

M/s Authorstream.Com Pvt.Ltd.Transferror/Petitioner No.1

And

M/s Authorgen Technologies Pvt. Ltd.Transferee/Petitioner No.2

Present:: Mr.Sanjiv Ghai, Advocate for petitioners

Learned counsel for petitioners filed affidavit of the Authorised Representatives of the applicant-companies in compliance with the previous order dated 16.05.2017. The same be taken on record. The matter is adjourned to 20.7.2017 for hearing.

(Justice R.P.Nagrath)
Member (Judicial)

May 30, 2017